

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL. M.C. No.296/2010**

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Decided on: 1st February, 2010

Times Business Solution Limited Petitioner
Through: Mr. Sidharth Luthra, Sr. Adv.
with Mohd. Faras, Adv.

Versus

Arabinda Bose Institute of Science,
Technology & Management & Another Respondents
Through: Mr. M.P. Singh, Adv.

CORAM:

HON'BLE MR. JUSTICE A.K. PATHAK

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|---|----|
| 1. Whether the Reporters of local papers
may be allowed to see the judgment? | No |
| 2. To be referred to Reporter or not? | No |
| 3. Whether the judgment should be reported
in the Digest? | No |

A.K. PATHAK, J. (ORAL)

For orders see Crl. M.C. No. 280/2010.

A.K. PATHAK, J

February 01, 2010

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